

of about 10 lakh tonnes upto September, 1985, the total availability of sugar is likely to meet with the requirements for the remaining months of the 1984-85 sugar year namely, July, August and September, 1985. There is no quantified demand of sugar. However, levy sugar requirements are on the basis of standard norms based on fixed per capita availability and the requirement of free sale sugar is determined by market forces of supply and demand and the need to maintain a desired level of free sale price.

Revision of Media Policy

1035. SHRI CHITTA MAHATA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government proposes to revise the existing media policy in the context of involving everyone in development; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b). The Media Policy is still under formulation. It will be finalised after consultation with all concerned.

Shifting of Government Offices from Delhi

1036. SHRI YASHWANTRAO GADAKH PATIL : SHRI H. G. RAMULU :

Will the Minister of WORKS AND HOUSING be please to state :

(a) whether Government propose to shift some Central Government offices from Delhi to Ghaziabad, Faridabad and Gurgaon, etc. soon to decongest Delhi;

(b) if so, the names of the offices likely to be shifted; and

(c) when the shifting will actually take place ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) Shifting of certain Central Government Offices located in Delhi to places outside Delhi is under consideration of Government.

(b) and (c). Details are being worked out.

Setting up of a National Child Labour Projects Society

1037. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of LABOUR be pleased to state :

(a) whether Government propose to set up a National Child Labour Projects Society; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b). The question of setting up a National Child Labour Projects Society is under consideration of the Government.

Demand for Higher Rate for Screening of Feature Films by Doordarshan

1038. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Film Federation of India has been demanding higher rate for screening of feature films by Doordarshan; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) Yes, Sir.

(b) After considering the demand, the rates for telecast of Hindi feature films in colour on national network of Doordarshan have been revised upwards with effect from 1-4-1985 as follows :

	Previous Rates	Revised Rates
Category 'A'	Rs. 3.25 lakhs	Rs. 4.00 lakhs
Category 'B'	Rs. 2.44 lakhs	Rs. 3.00 lakhs
Category 'C'	Rs. 1.63 lakhs	Rs. 2.00 lakhs

It has been decided that films entered in the Panorama section of the Indian International Films Festival or international or national award winning films, if 'premiered' on Doordarshan would be paid a sum of Rs. 8 lakhs. With effect from May, 1985, old classic Hindi and regional feature films in Black and White have also been made eligible for national telecast. The rates for payment for such films is 25% less than that for category 'A' Hindi feature films telecast in colour on the national network.

Compulsory fixation of photograph on food cards

1039. SHRI ANANTA PRASAD SETHI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the Delhi Administration's decision to make it compulsory to affix a photograph of the head of the family on the food cards is causing a lot of hardship to the people;

(b) if so, whether this is intended to help Government in checking bogus ration cards;

(c) whether this decision will cause inconvenience and hardship to the people, particularly the people working on daily wages, labourers, Jhuggi dwellers, riksha chalaks etc; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) (a) No, Sir. No complaint of hardship or inconvenience has been received so far by Delhi Administration.

(b) Yes, Sir.

(c) and (d). No objection or complaints has so far been received by Delhi Administration.

Loss to Cooperatives on Fertilizer Trade in Orissa

1040. SHRI ANANTA PRASAD SETHI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Central Government are aware that the co-operatives in the State of

Orissa have been losing heavily on fertilizer trade due to inadequate and low margin allowed by the Government of India; and

(b) if so, whether Centre is also aware that unless the margin is revised the co-operatives will incur further losses ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b). Institutional agencies including cooperatives are given higher margin for distribution of fertilisers than others. To render distribution of fertilisers a viable proposition, Cooperatives should ensure that fertilisers move as far as possible, from the godowns of manufacturers direct to the retail units, and for this purpose, the distribution system within the Cooperative Sector needs further streamlining.

Identified and Unidentified Problem Villages in Orissa

1041. SHRI GIRIDHAR GOMANGO : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) total number of identified and unidentified problem villeges in Orissa as reported by Government;

(b) total identified villages covered during the Sixth Plan under different water supply programmes;

(c) whether Government of Orissa has submitted proposal for coverage of unidentified tribal villeges of different districts of sub-plan area to provide assistance under different schemes of his ministry;

(d) if so, the total villages suggested and assistance required; and

(e) the reaction of Government on this proposal ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) and (b). Out of 46077 villages in Orissa as per 1971 census, 27077 villages were identified problem villages. Out of this, 3461 problem villages were covered before 1980.

Out of remaining 23616 problem villages as on 1-4-80, 22357 villages have been provided with at least one source of safe